

(c) if so, the details thereof; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) to (d). Railway freight is one of the several elements of costs, and increase in such rates may or may not bear any relationship to the final international prices of commodities. Govt. do not expect shortfall in exports due to hike in railway freight rates alone.

[*Translation*]

Cases Filed In Supreme Court

3767. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state the number of cases filed in Supreme Court during January 1, 1989 to January 1, 1992, Year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGRAJAN KUMARAMANGALAM): The desired information is as follows:-

<i>During the Year</i>	<i>Number of cases filed in Supreme Court</i>
1989	52138
1990	38293
1991	42215

Repair of G.T. Road

3768. SHRI SURAJ MANDAL: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the stretch of G.T. Road between Bihar to West Bengal border is in a bad condition due to non-repair for the last ten years, resulting a number of road accidents; and

(b) if so, the steps taken by the Government to repair the aforesaid road in order to reduce the number of accidents?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) National highway No. 2 Bihar upto West Bengal border is generally in traffic worthy condition. Execution of some of the sanctioned works on this National Highway has got delayed due to a combination of reasons, including strikes, lack of suitable contractor, labour problems etc.

(b) During the last three years (1988-89 to 1990-91), flood damage/ special repair works costing Rs. 111.00 lakhs and improvement works costing Rs. 1563.00 lakhs been sanctioned for this stretch of National Highway, apart from the normal maintenance grant.

[*English*]

Financial Assistance by NABARD to Goa

3769. SHRI HARISH NARAYAN PRABHU ZANTYE: Will the Minister of FINANCE be pleased to state the amount of financial assistance given by the National Bank for Agricultural and Rural Development to Goa for various projects during each of the last three years, project-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): The purpose-wise amount of refinance disbursed by National Bank for Agriculture and Rural Development in Goa Daman & Diu during the last three years i.e. 1988-89, 1989-90 and 1990-91 is given below: